

8

A.K.Giri Vrs. UOI

Orders/Directions Sl. No. 14

O.A. No. 334 of 2013

Order dated: 24.01.2014

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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By filing a memo dated 20.01.2014, Mr. J.M.Patnaik, Ld.

Counsel appearing for the applicant, prays for withdrawal of this O.A.

Mr. K.C.Kanungo, Ld. Counsel appearing for the Department of Telecom/BSNL is present and heard.

Taking into account the prayer made in the memo, O.A. is disposed of being withdrawn.

MEMBER(Admn.)


MEMBER(Judl.)

RK